

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-543/2017 in
OA-1604/2016**

New Delhi, this the 27th day of September, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Vijay Pal Singh
Aged 43 years
S/o Shri Sukhbir Singh
Working as TGT (Hindi)
R/o 481-B/15, Gandhi Nagar
Town Ganaur, Distt. Sonipat
Haryana
(through Sh. Padma Kr. S.)

.... Petitioner

Versus

Ms. Somya Gupta
Director
Directorate of Education
Old Secretariat
Delhi -110054.

.... Respondents

(through Mr. Pradeep Singh Tomar with Ms. Sangita Rai)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Learned counsel for the petitioner submitted that the order of this Tribunal has been complied with by the alleged contemnors.

2. In view of the above submission of the learned counsel for the petitioner, the CP is closed and notices issued to the alleged contemnors are discharged.

**(Praveen Mahajan)
Member (A)**

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**(Raj Vir Sharma)
Member (A)**

